

notified by the Ministry of Environment and Forests under Resolution No. 12011/1/94-IFS.I dated 26.2.96. In addition, for a variety of cadres in the Central Government, the provisions of the relevant recruitment rules and related guidelines, are applicable for regulating deputation postings.

(b) Government may permit the premature termination of deputation on the following grounds :

- (i) To enable the officer concerned to avail of his promotion in his parent cadre.
- (ii) On compassionate/personal grounds.

In 1996 3 officers on extended deputation have been prematurely repatriated to their parent cadres-two, on the request of the officer, to enable them to avail of promotion in their parent cadres; and the third, on compassionate/personal grounds.

Central Agricultural University

16. SHRI T. GOPAL KRISHNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are considering to establish Central Agriculture University in Andhra Pradesh in view of the need for increasing variety of the horticultural products and their production;

(b) if so, the details thereof alongwith its location; and

(c) the time by which it is likely to be established?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir

(b) Question does not arise.

(c) Question does not arise.

Electronic Exchanges

17. SHRI N. RAMAKRISHNA REDDY : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal for conversion of Manual Telephone Exchanges into Electronic Exchanges particularly in Karim Nagar and Chittoor districts of Andhra Pradesh are under consideration of the Government,

(b) if so, the details thereof and the funds earmarked for each project separately; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE FOR COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir, as all Telephone Exchanges in Andhra Pradesh including that of Karimnagar and Chittoor

Districts, have already been converted into Electronic Exchanges.

(b) and (c). Does not arise in view of (a) above.

Treatment of Diseases

18. SHRI SOUMYA RANJAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of Government Hospitals in existence in each State and Union Territories for special treatment of T.B., Cancar, Malaria, Laprosy, AIDS and Polio;

(b) whether the Government propose to open new hospitals for these diseases in the year 1996-97;

(c) If so, the details thereof; and

(d) the total assistance given to each State during the year 1995-96 to control these diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) (i) TB : Statement-I indicating the position of TB hospitals in States and UTs is enclosed.

- (ii) Cancar : Statement-II is enclosed.

(iii) Malaria : Facilities for tretment of Malaria cases fully available at very Govt. hospital and dispensary, in addition to the Primary Health Centres with field staff and community volunteers through out the country.

(iv) Leprosy : Under the NLEP, domicilliary treatment is promoted through trained workers. Statewise lists of leprosy units providing anti-leprosy services are at Statements-III & IV, enclosed.

(v) AIDS : Symptomatic treatment of opportunistic infections of AIDS patiens in hospitals is provided.

(vi) Polio : There is no specific hospital for treatment of Polio.

(b) There is no proposal for opening up hospitals for these diseases in the year 1996-97.

(c) Does not arise.

(d) TB : Statment-V indicating Statewise allocation of funds for TB programme during the year 1995-96 is enclosed.

(ii) Cancar : Statement-VI is enclosed.

(iii) Malaria : Statement-VII is enclosed.

(iv) Leprosy : Total assistance given to each State during the year 1995-96 under NLEP is given in the enclosed Statement-VIII.

(v) AIDS : Information is given in the enclosed Statement-IX

(vi) Nil information.